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CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL

PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066

CUSTOMS APPEAL BRANCH

Appeal No. ST/684 /2009 - CU[DB] Date 08/04/2010

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S B.P.REAL ESTATE PVT. LTD.

582, PATWARI CHAWK, BIJALPUR INDORE (M.P.)

M/S B.P.REAL ESTATE PVT. LTD. Appellant

Vs

C.C.E. INDORE Respondent

I am directed to transmit herewith a certified copy of **Final order No. ST/11 2010 CU[DB]** dated 05.04.10 passed by the Tribunal under Section 129, (B) of the Customs Act,1962 & Financial Act 1994 relating to Service Tax

Assistant Registrar
(Customs Appeal Branch)

Copy to :

1. Respondent
   C.C.E. INDORE
   MANIK BAGH PALACE, POST BOX NO. 10, INDORE 452001 (M.P.)
2. Adv. / Consult
   MR.ARVIND SINGH CHAWLA, CA
   4TH FLOOE BCM CITY, NAVLAKHA
   SQUARE, NEAR PETROL PUMP,
   INDORE,M.P.
3. S.D.R
4. J.C.D.R.
5. Bar association, CESTAT, New Delhi
6. Director Publications, Customs, Excise. I.P. Estate, New Delhi
7. M/s Centax Publictions Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3
8. Commercial Laws of India Pvt Ltd. Post Bag No. 1033, No.2(Old No. 36), Vaithyaram Street, T. Nagar,Chennai -17
9. Raghuraman's 44-B, Regal Flat,Shipra Suncity, Indirapuram - 201010,Ghaziabad, DT, U.P.
10. M/s Manupatra Information Solutions Pvt Ltd. Excise & Customs Cases B-37, Sector - 1, Noida - 201301, Gautam Budh Nagar, (UP)
11. M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017
12. Taxindiaonline.com Pvt.Ltd, B-XI/8183,Vasant Kuni, New Delhi - 110070
13. Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026
14. Easy Service Tax Online Dot Com Pvt.Ltd.407A,Iscon Mall,Above Star India Bazar,Satellite Road,Ahmedabad-15
15. LAWCRUX Advisors Pvt Ltd, LAW House,1-8,Sector - 10, Faridabad 121003 (Haryana)
16. Office Copy
17. Guard file

Assistant Registrar
(Customs Appeal Branch)

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.II, R.K. PURAM, NEW DELHI-110066.
DIVILSION BENCH

Appeal No.ST/684/2009

(Arising out of Order-in-Original No.02/Commr/ST/IND/2009 dated 6.1.2009 passed by the Commissioner of Central Excise, Indore)

Date of Hearing: 05.04.2010
Date of Decision: 05.04.2010

M/s.B.P.Real Estate Pvt.Ltd. — Appellant

Vs.

CCE, Indore — Respondent

Present for the Appellant: None
Present for the Respondent: Shri Fateh Singh, DR

Coram: Hon'ble Mr. D.N.Panda, Judicial Member
Hon'ble Mr.S.K.Gaule, Technical Member

Final **ORDER NO.** S1/11/10

PER: D.N.PANDA

No one present for the Appellant. Nor there is any request for adjournment of case. No evidence has been produced by the appellant to show whether stay order passed by the Tribunal is stayed or reversed by any higher court. Vide Stay Order No.S/14/10 dated 04.01.2010, the appellant was directed to make deposit of Rs.50,03,823/- within eight weeks and to make compliance on 22.03.2010. The Registry has no report of compliance. The Revenue has also the same view. Accordingly, the appeal is dismissed.

(S.K.Gaule)
Technical Member

(D.N.Panda)
Judicial Member

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